

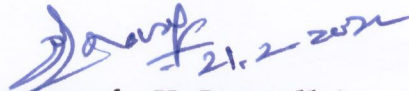
ADM/67/2022

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Date: 21.02.2022.

NOTIFICATION

In view of deputation of the Judicial Officers working in the Bengaluru Rural District to attend "**ONE DAY REFRESHER TRAINING PROGRAMME**" scheduled to be held **on 26.02.2022 from 10.00 a.m. to 05.00 p.m.** at City Civil Court, Bengaluru, the Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru, is placed in-charge of all the mofussil Courts on the said day, till the respective Judicial Officers return to the headquarters.

The Judicial Officers working at Taluka headquarters have been permitted to leave the headquarters by availing only the actual transit time, as provided under Rule 76(2) of KCSRs., with a direction to be present in the venue before 9.30 a.m.


(Tyagaraja N. Inavally)

Principal District & Sessions Judge,
Bengaluru Rural District,

Bengaluru,
Pri. District Sessions Judge
Bangalore Rural District
Bangalore

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